

1	2	3	4
29.	Mizoram	23	29
30.	Pondicherry	5	26
31.	Daman and Diu	Neg.	2
32.	A and N Islands	2	2
All India		19961	62106

\* Data relates to 1985-86.

- Notes : 1. Totals may not tally due to rounding off of data.  
2. Figures are provisional and subject to revision.

### STATEMENT-II

#### Funds Under the Special Scheme for Assistance to Small and Marginal Farmers

(Rs. in Crores)

S.No.	State/U.T.	Fund Released		Total Funds Released
		1992-93	1993-94	
1.	Andhra Pradesh	39.89	13.91	53.80
2.	Karnataka	26.78	10.12	36.90
3.	Kerala	16.84	4.84	21.68
4.	Tamil Nadu	39.90	13.92	53.82
5.	Gujarat	15.79	4.87	20.66
6.	Madhya Pradesh	20.13	6.09	26.22
7.	Maharashtra	27.94	7.89	35.83
8.	Rajasthan	12.63	3.89	16.52
9.	Goa	0.58	-	0.58
10.	Haryana	10.64	3.31	13.95
11.	Punjab	19.67		19.67
12.	Uttar Pradesh	54.94	15.94	70.88
13.	Himachal Pradesh	1.97	0.28	2.25
14.	Jammu and Kashmir	3.35		3.35
15.	Bihar	19.24		19.24
16.	Orissa	7.73	2.09	9.82
17.	West Bengal	37.74	13.35	51.09
18.	Assam	3.01		3.01
19.	Tripura	1.06		1.06
20.	Manipur	0.45		0.45
21.	Meghalaya	0.42		0.42
22.	Nagaland	0.06	0.01	0.07
23.	Sikkim	0.19		0.19
24.	Arunachal Pradesh	0.06		0.06
25.	Mizoram	0.13		0.13
26.	Delhi	0.15		0.15
27.	Chandigarh	0.02		0.02
28.	Daman and Diu	0.04		0.04
29.	Pondicherry	0.55		0.55
30.	Dadra Nagar Haveli	0.09		0.09
31.	Andaman and Nicobar Islands	0.07		0.07
Total		362.06	100.51	462.57

[English]

### Fishing Policy

\*576. SHRI JITENDRA NATH DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have at any stage estimated the country's capability of providing the sea food;

(b) if so, its outcome and the position of the country to meet the domestic demand;

(c) whether in the absence of a comprehensive fishing policy; the motorised boats are posing a threat to the traditional fishermen; and

(d) if so, the steps being taken by the Government to formulate a Fishing Policy and licence only certain categories of fishing vessels to operate only in areas of sea depth of about 50—200 metres?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b). Yes, Sir. The annual production potential of fish from marine resources is assessed at 39 lakh tonnes. The availability of marine fish to meet the domestic demand, after accounting for exports, is assessed at 22.3 lakh tonnes.

(c) No, Sir.

(d) Does not arise.

[Translation]

### Hiring of Godowns by FCI

\*577. SHRI HARI KEWAL PRASAD :  
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of FOOD be pleased to state :

(a) the amount paid by Food Corporation of India as rent for hiring of the godowns during the last one year;

(b) the State-wise details thereof;

(c) whether the godowns hired by the Food Corporation of India have not been fully utilised; and

(d) if so, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Expenditure incurred by the Food Corporation of India on account of godown rent during 1994-95 is expected to be of the order of Rs. 115.20 Crores. State-wise details are as under :

(Fig. in lakh Rs.)

S.No.	Name of State/Region	Rent
1	2	3
1.	Punjab	2985.18
2.	Haryana	545.59
3.	Uttar Pradesh	1967.13